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(2024) 02 AHC CK 0021 Allahabad High Court

Case No: Writ - A No. - 16068 Of 2023

Kumari Nisha APPELLANT

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State Of U.P. And 3 Others RESPONDENT

Date of Decision: Feb. 8, 2024

Acts Referred:

• U.P. Recruitment of Dependants of Government Servant Dying in Harness Rules,

1974 - Rule 5(1)

Hon'ble Judges: Manjive Shukla, J

Bench: Single Bench

Advocate: Amit Kumar Singh, Ashish Kumar (Nagvanshi)

Final Decision: Allowed

Judgement